

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

R.A. No. 40/2012
T.A. No. 985/2009
M.A. No. 3522/2014

New Delhi, this the 6th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

1. Shri A.S. Talwar,
S/o Late Shri Harnam Singh,
R/o 3261, Ranjit Nagar,
New Delhi-110008.
2. Shri Surendra Pratap Singh,
Ex. Vice President,
19, Deerwood Chase,
Nirwana Country,
Sector 50, Gurgaon.
3. Shri S.K. Gambhir,
G.M. (H.R.) I.T.D.C.,
S/o Late Shri S.L. Gambhir,
Flat 435, Sector-3,
Plot No.1, Dwarka,
New Delhi-110075.
4. Shri Lekh Raj Pahwa,
Ex. Sr. Vice President (Engg.),
I.T.D.C.,
R-606, New Rajinder Nagar,
New Delhi.
5. Shri Ashok Trikha,
Ex. Vice President (ATT),
I.T.D.C.,
B-24, Nizamudin East,
New Delhi.

6. Shri Tej Singh,
Dy. G.M. (E+M) I.T.D.C.,
S/o Shri Dayal Singh,
R/o B-4/67-B, Ashok Vihar,
Phase-11, Delhi-110052.
7. Shri B.S. Ahluwalia,
A.M. (HR) I.T.D.C.,
S/o Late Shri Kulwant Singh,
R/o C-7/295A,
Keshav Puram,
Delhi-110035.
8. Shri D.K. Shah,
G.M. (Engg.) I.T.D.C.,
S/o Shri K.C. Lal Shah,
175, Engineers Estate,
21, IP Extension,
Patparganj,
Delhi-110092.
9. Shri R.C. Singh,
S/o Shri Lalta Prasad Singh,
C-8/8335, Vasant Kunj,
New Delhi-110079.
10. Shri Bal Krishan Mattu,
Ex. Vice President (EH),
I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.
11. Deepti Bhagat,
Ex.Vice President,
I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.

12. Sudesh Kumar Anand,
S/o Late Shri Baburam Anand,
AC-III/23-D, Shalimar Bagh,
Delhi-110088. .. Review Applicants

(By Advocate: Shri Deepak Tomar for Shri Rakesh Kumar Singh)

Versus

1. India Tourism Development Corporation Ltd.,
Through its Chairman,
Core-8, Floor 6,
Scope Complex,
7, Lodhi Road,
New Delhi-110003.
2. Union of India,
Through its Secretary,
Ministry of Tourism,
Govt. of India,
Transport Bhawan,
New Delhi-110001.
3. Union of India,
Through its Secretary,
Ministry of Heavy Industries & Public Enterprises,
Dept. Of Public Enterprises,
Public Enterprises Bhawan,
Block No.14, CGO Complex,
Lodhi Road,
New Delhi-110003.
4. Union of India,
Through Cabinet Secretary,
South Block,
New Delhi.
5. Mrs. Asha Murty,
Ex. Jt. Secretary, C & M.D.,
Through its Present C&MD,
I.T.D.C.,

Core-8, Floor 6,
Scope Complex, 7 Lodi Road,
New Delhi-110003.

6. Shri M.D. Kapoor,
Ex. Functional Director (C&M),
I.T.D.C.,
House No. 541,
Sector 21-C,
Faridabad-121001.
7. Shri G.A. Hingorani,
Ex. Dy. G.M. (Civil), I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.
8. Sh. Anant Biswas,
Ex. Time Keeper, I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.
9. Shri Satish Sharma,
Ex. Sr. Manager (Trpt.),
I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.
10. Shri Kishan Chand,
Ex. Asstt. Manager (ATT), I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.
11. Shri C.S. Saigal,
Ex. Store Keeper, I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003.

12. Sh. Dewan Singh,
Ex. Chargeman,
I.T.D.C.,
Scope Complex Core-8,
6th Floor, 7 Lodi Road,
New Delhi-110003. .. Respondents

(By Advocate : Shri Ujjwal K. Jha for R-1 and
Shri T.A. Ansari for R-2 to 4)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

On 12.08.2015 and 24.09.2015, none appeared on behalf of the review applicants. On 14.10.2015 as well as on 15.02.2016, counsel for review applicant was represented through proxy counsel. Even today, they are represented by proxy counsel.

2. This is a very old matter pertaining to the year 2012. It is clear that the review applicants are no longer interested in pursing the matter. The R.A. is, therefore, dismissed in default for non-prosecution. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

Later, Shri Rakesh Kumar Singh appears on behalf of the review applicants and states that he was unwell, therefore, he could not appear and prays that the matter may be heard and then

decided. Shri Ujjwal K. Jha, counsel for the respondents, was also present.

3. Since we have not yet signed the order passed in the forenoon, in view of the counsel keeping unwell, the above RA is restored to its original number. Post on 20.07.2016 for hearing.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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